

THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

No. XXXIV-36-2021- 12066 / Date: 06.08.2026

It is hereby notified that the bids submitted by the following bidders pursuant to Court's Tender Call Notice No. 10349 dated 10.07.2026 for providing services of 98 Data Verifiers on an outsourcing basis at the established District Court Digitization Hubs (DCDH) / District Court Digitization Centres (DCDC) in the District and Subordinate Courts across the States have qualified in the Technical Bid Evaluation.

1. M/s Shree Solutions & Services Pvt. Ltd.
2. M/s Portal Infotech LLP.

The above bidders, having been qualified in the Technical Bid Evaluation, are requested to remain present during opening of the Financial Bid on 07.08.2026 at 11.30 A.M. in the New Conference Hall of the Heritage Building.

**Sd/-
Registrar (Judicial)**

Memo No. XXXIV-36-2021- 12067/ Dated: 06.08.2026

Copy forwarded to the Superintendent, Computer Section for uploading the Notice in the website of the Court.

**Sd/-
Registrar (Judicial)**